

876/1819

HIGH COURT OF DELHI: NEW DELHI
SHERSHAH ROAD, NEW DELHI-110003

No. _____/DHC/GAZ.IIB/G-8/LJ&LA/2024

Dated: OUT-AT-ONCE

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To,

The Principal Secretary (Services),
Govt. of NCT of Delhi,
5th Floor, Delhi Secretariat,
I.P.Estate, New Delhi-110002

Sub: Repatriation of Sh. Bharat Parashar, DHJS, Principal Secretary (Law, Justice & Legislative Affairs), GNCTD, to his parent cadre.

Sir,

I am desired to say that Hon'ble the Acting Chief Justice has been pleased to order that Sh. Bharat Parashar, DHJS, currently posted as Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, on deputation basis, be repatriated to his parent cadre with immediate effect, as he has to join as Officer on Special Duty, National Legal Services Authority.

You are, therefore, requested to take steps to relieve Sh. Bharat Parashar, DHJS, so as to enable him to join his parent cadre with immediate effect.

2098/

Yours sincerely,

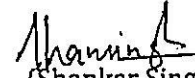

(Kanwaljeet Arora)
Registrar General

5517-5520
Endst. No. _____/DHC/GAZ.IIB/G.8/LJ&LA/2024

Dated: 18/09/2024

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi.
2. Sh. Bharat Parashar, DHJS, Principal Secretary (L.J.&L.A.), Govt. of NCT of Delhi with the request to report to Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi on being relieved.
3. Joint Registrar (Gazette-IA), Delhi High Court, New Delhi.
4. Joint Registrar (Gazette-IB), Delhi High Court, New Delhi.


(Shankar Singh)
Joint Registrar (Gaz.IIB)

OIC (Judl.)
Bx.

P. D. J. (Hqrs.)
18/09/24

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

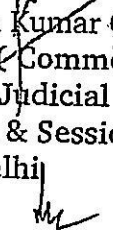
No. F.5 (1)/2024/ 34849 - 34874

Dated, Delhi the 19 SEP 2024

Sub:- Repatriation of Sh. Bharat Parashar, DHJS, Principal Secretary
(Law, Justice & Legislative Affairs), GNCTD, to his parent cadre.

Copy forwarded for information and necessary action to :-

1. The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English), I.T Cell and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The Branch Incharge, Care-taking Branch, Tis Hazari, Courts, Delhi.
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
6. The Reader to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
7. The 'LAYERS' Section, for uploading on 'LAYERS'.


(Mukesh Kumar Gupta)
District Judge (Commercial Court)-07/
Officer In-charge, Judicial Branch (Central)
For Principal District & Sessions Judge (HQs)
Delhi